

to Unstarred Question No. 4586 on the 31st August, 1970 and state :

(a) whether the technical consultancy agreement between M/s. Gherzi Textile Organisation, Zurich and M/s. Nowrosjee Wadia and Sons (Private) Ltd., involving large remittances in foreign exchange has been approved for extension beyond the 30th June, 1970 ; and

(b) if so, the grounds and conditions for such approval ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) :

(a) No, Sir.

(b) Does not arise.

Representations by Railway Employees of Lumding Division

6729. SHRI SAMAR MUKHERJEE : Will the Minister of RAILWAYS be pleased to state :

(a) whether a large number of Railway employees of Lumding Division, Assam, who went for representation to the Railway authorities had been arrested and cases have been registered against them during the month of June ; and

(b) if so, the reasons for their arrests ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) and (b). A group of railway employees led by the unrecognised Coordination Committee, who demonstrated in front of the office of the Divisional Superintendent, Lumding, to represent certain grievances, forcibly entered the office of the Divisional Superintendent and manhandled him. The Local Police registered a case under sections 147, 448, 353 of Indian Penal Code and arrested six employees in this connection.

Dislocation of Train service at Gangapur Station on Western Railway

6730 SHRI KRISHNA HALDER : Will the Minister of RAILWAYS be pleased to state :

(a) whether the train services were dislocated at the Gangapur Railway Station on the Western Railway on the morning of 4th July, 1971 for about 8 hours ;

(b) whether this was due to the squatting of the Railway gangmen who were protesting against the attack by the Government Railway Police Sub-Inspector on the Railway gangmen ; and

(c) If so, the action taken in the matter ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Yes.

(b) Yes. This was due to squatting by gangmen, Railway employees of other departments and outsiders who were protesting because one gangman, of Pilsauda Station was alleged to have been beaten and manhandled by a Sub-Inspector, Government Railway Police, Gangapur.

(c) Station Officer, Government Railway Police Gangapur City along with other Government Railway Police staff have been shifted from Gangapur City, Railway Police Station and enquiry against them is in progress.

पूर्वोत्तर रेलवे के मऊ स्टेशन के कर्मचारियों के विरुद्ध चोरी के आरोप

6731. श्री नागेश्वर द्विवेदी. क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पुलिस और खुफिया पुलिस विभाग ने चोरी और भ्रष्टाचार के आरोपों में पूर्वोत्तर रेलवे के मऊ जंक्शन के कुछ कर्मचारियों को कई बार गिरफ्तार किया है ; और

(ख) यदि हां, तो उन कर्मचारियों के विरुद्ध रेलवे प्रशासन के क्या कार्यवाही की है ,

रेल मंत्री (श्री हनुमंतैया) : (क) जी हां, 1967 में मऊ जंक्शन के दो रेल कर्मचारी चोरी के मामले में सलेमपुर की मिजिल पुलिस द्वारा पकड़े गये थे ।

(ख) सम्बन्धित दोनों रेल कर्मचारियों (एक गाई और दूसरा प्वाइंट्समैन) का खालन किया